NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/196/2017

NAME OF THE TRANSFEROR

: V. SREEKUMAR

NAME OF THE TRANSFEREE CO.

: VIDYA PRACHARANAM PVT LTD

SECTION

: 119(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Abhinar Parthusacrathy Keerthi K For T. K. Bhushar

2. PHILIP MARGEN

B. Ab Mon

ORDER

Counsels representing both the parties are present. Counsel for the respondent prayed for time for making submissions. Time is extended at request. Put up on 14.12.2017.

-sel-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)